

(e) whether Air India has claimed any compensation for delayed deliveries from Boeing; and

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Yes, Sir. Air India has placed an order for 27 B787 Dreamliner aircraft in December, 2005. The deliveries of these planes are expected to commence towards end of 2011.

(c) No, Sir.

(d) Does not arise.

(e) and (f) As per purchase agreement, Air India is entitled to receive compensation for delay in delivery of aircraft. Air India and Boeing have not finalised the amount of compensation.

#### **Impact of supply cut by oil companies**

3884. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the percentage of flights cancelled and those combined when oil companies cut off supplies, giving only as much oil for which AI paid for in May, 2011; and

(b) the details of how it was managed and where does the situation stand now?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Approximately 5% flights were cancelled during May/June, 2011 due to shortage of fuel.

(b) An understanding was arrived at with Ministry of Petroleum and Natural Gas in June, 2011 that against the payment of Rupees Sixteen crores per day by Air India, the Public Sector Oil Marketing Companies will supply fuel worth Rs. 17.00 crores per day for the next 90 days. Also Oil Marketing Companies have been requested to extend a minimum credit period of 60 days to avoid a mismatch between revenue and payment.

#### **Employee-aircraft ratio of airlines**

3885. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state: